

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), AT CHENNAI

O.A No's: 148, 147 and 212 of 2021

D. CHANDRAMOULESWARA REDDY

...APPLICANTS

AND 8 OTHERS

-VS-

UNION OF INDIA AND 5 OTHERS

...RESPONDENTS

COMMON AFFIDAVIT FILED BY THE 5th RESPONDENT

I, Rajat Kumar, I.A.S , S/o.B.K.Sinha, Aged about 58 years, Occ:Special Chief Secretary, Irrigation and Command Area Development Department, State of Telangana, R/o. Hyderabad do hereby solemnly affirm and sincerely state on oath as follows;

1. I am the Special Chief Secretary, Irrigation and Command Area Development Department, State of Telangana and as such I am well acquainted with the facts of the case.
2. I respectfully submit that when the above Original Applications have come up for hearing on 09.02.2022, this Hon'ble Tribunal while posting the matters to 17.02.2022, for final hearing, directed to file an affidavit in the form of an undertaking "*that the Respondents/State of Telangana are not proceeding with the work and further, they will not proceed with the work during the pendency of the Application and they have no intention to proceed with the work, so that in case any violation is found, the concerned officers can be prosecuted for committing violation of the undertaking given.*"
3. The above order has been communicated by the learned Additional Advocate General, Telangana vide his letter dated:09.02.2022; In order to comply with the order of this Hon'ble Tribunal, I have obtained the reports from the concerned Engineers who are responsible of implementation of the project.


 Special Chief Secretary to Govt.
 Irrigation & CAD Department
 Telangana Secretariat,
 Hyderabad - 500 022.

4. I am herewith filing the present affidavit in the form of an undertaking that the Project Proponent is not proceeding with the work and the works which were hitherto being executed have been brought to a safe level and the works have been stopped. The Table below would indicate the dates of package wise stopping of the works.

S.No.	Name of the Work	Package No.	Works stopped on (as per Placement Register)
1	Stage-1 Pump House nearer Anjanagiri Reservoir including Approach Channel & Tunnel	Package-1	22.11.2021
2	Anjanagiri Reservoir at Narlapaur (v)	Package-2	07.11.2021
3	Approach & Open Canal from Anjanagiri Reservoir to Veeranjaneya Reservoir from Km.0.000 to Km.8.325	Package-3	07.11.2021
4	Tunnel in between Anjanagiri Reservoir and Veeranjaneya Reservoir from Km.8.325 to Km.23.325	Package-4	22.11.2021
5	Stage-2 Pump House near Veeranjaneya Reservoir at Teegalapally	Package-5	19.11.2021
6	Veeranjaneya Reservoir at Yedula including Approach & Open Canal from Km.0.000 to Km.6.400	Package-6	11.11.2021
7	Tunnel in between Veeranjaneya Reservoir and Venkatadri Reservoir from Km.6.400 to Km.25.400	Package-7	20.11.2021
8	Stage-3 Pump House at Vattem (v)	Package-8	20.11.2021
9	Venkatadri Reservoir from Km.0.000 to Km.6.900 at Vattem (v)	Package-9	18.11.2021
	Venkatadri Reservoir from Km.6.900 to Km.11.550	Package-10	16.11.2021
	Venkatadri Reservoir from Km.11.550 to Km.16.300	Package-11	20.11.2021
10	Approach & Open Canal from Venkatadri Reservoir to Kurumurthiraya Reservoir (Km.0.000 to Km.10.750)	Package-12	13.11.2021
11	Kurumurthiraya Reservoir from Km.0.000 to Km.4.500 at Karvena (v)	Package-13	23.11.2021
	Kurumurthiraya Reservoir from Km.4.500 to Km.8.000 at Karvena (v)	Package-14	23.11.2021
	Kurumurthiraya Reservoir from Km.8.000 to Km.14.125 at Karvena (v)	Package-15	21.11.2021

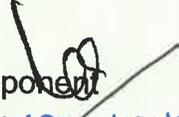
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12	Stage-4 Pump House near Udandapur Reservoir at Udandapur(V),Jadcherla (M) including Open Canal & Tunnel from Kurumurthiraya Reservoir	Package-16	29.11.2021
13	Formation of Udandapur Reservoir bund from Km 0.00 to Km.7.20 at Udandapur (V) Jadcherla (M), Mahabubnagar District.	Package-17	18.11.2021
	Formation of Udandapur Reservoir bund from Km 7.20 to Km 16.75 at Udandapur (V) Jadcherla (M), Mahabubnagar District.	Package-18	12.11.2021

5. The works relating to Dindi project which related to subject matter of OA No.212 of 2021 were also stopped on Dt. 15.12.2021.

6. Further, I will undertake that neither we proceed with the work during the pendency of the Application nor we have any intention to do so during the pendency of the above Applications. This affidavit in the form of an undertaking may be taken on record on behalf of the Project Proponent, which is in compliance with the order of this Hon'ble Tribunal dated 09.02.2022.

Sworn and signed before me Before me
on this the 12th day of February, 2022
at Hyderabad.

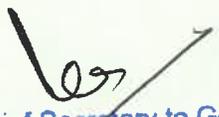

Deponent
Special Chief Secretary to Govt.
Irrigation & CAD Department
Telangana Secretariat,
Hyderabad - 500 022.

Advocate

VERIFICATION STATEMENT

I, Rajat Kumar, I.A.S , S/o. B.K.Sinha, Aged about 58 years, Occ: Special Chief Secretary, Irrigation and Command Area Development Department, State of Telangana, R/o. Hyderabad the deponent herein do hereby state the contents of the above paras are true to the best of my knowledge and belief.

Verified on this the 12th day of February, 2022 at Hyderabad.


Deponent
Special Chief Secretary to Govt.
Irrigation & CAD Department
Telangana Secretariat,
Hyderabad - 500 022.

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COMMON AFFIDAVIT FILED

BY THE 5th RESPONDENT

Mr. Sanjeev Kumar
Mrs.H.Yasmeen Ali
Counsel for the State of Telangana